

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.214 OF 2018

In the matter of:

B. Subha Reddy Appellant
Vs
S.S. Organics Ltd & Ors Respondents

Ms Purit Marwah Gupta, Ms Areeca Sanjay Massey, Mr Himanshu Tanwar,
Advocates for the appellant.

Ms Pooja M Saigal, Advocate for Respondent No.1 and 2.

With

COMPANY APPEAL (AT) NO.344 OF 2018

In the matter of:

B. Subha Reddy Appellant
Vs
S.S. Organics Ltd & Ors Respondents

Mr Rakesh Kumar, Ms Areeca Sanjay Massey, Mr Himanshu Tanwar,
Advocates for the appellant.

Ms Pooja M Saigal, Advocate for Respondent No.1 and 2.

ORDER

22.1.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.** Parties may file written submissions not more than three pages within three days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn